

GOVERNMENT OF INDIA
MINISTRY OF MINORITY AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 1164
ANSWERED ON 09.02.2023

WELFARE SCHEMES

1164. SHRI ASADUDDIN OWAISI:

Will the Minister of MINORITY AFFAIRS be pleased to state:

(a) whether the Ministry has assessed the impact of many welfare schemes like Pradhan Mantri Awas Yojana, Pradhan Mantri Kisan Samman Nidhi and Pradhan Mantri Mudra Yojana on minorities especially on the Muslim community;

(b) if so, the number of beneficiaries under the said schemes and the number of Muslims out of them;

(c) whether it is a fact that these schemes are less beneficial for Muslim minorities as they are unable to avail the benefits of these schemes; and

(d) if so, the details thereof along with the steps taken to encourage the minorities especially Muslims to avail the benefits of the said schemes as their literacy rate is very low?

ANSWER

THE MINISTER OF MINORITY AFFAIRS
(SHRIMATI SMRITI ZUBIN IRANI)

(a) & (b): The Government has implemented various schemes for the welfare and upliftment of every strata, including minorities, especially the economically weaker and lesser privileged sections of the society through schemes of the Ministry of Skill Development and Entrepreneurship, Ministry of Textile, Ministry of Culture, Ministry of Women and Child Development, Ministry of Rural Development, Ministry of Urban Development, Ministry of Agriculture and Ministry of Finance.

Ministry of Minority Affairs specifically implements various schemes across the country for the social-economic and educational empowerment of the six (6) notified Minority Communities. Schemes of the Ministry of Minority Affairs have been evaluated by Independent Agencies/ NITI Aayog. The schemes adopt inclusive approach for providing equal opportunity to all eligible beneficiaries irrespective of gender, caste, creed or religion. The implementation process gives preference to vulnerable sections of the society including minorities.

Under Pradhan Mantri Awas Yojana-Urban (PMAY-U), as on 31.3.2022, 122.69 lakh houses were sanctioned, out of which more than 1.07 crore have been grounded and 68.02 lakh have been completed /delivered to the beneficiaries. So far, a total of 18.01 lakh houses have been sanctioned to minorities which includes 14.13 lakh houses for Muslim community. Under Pradhan Mantri Awaas Yojana- Gramin (PMAY-G), as on 07.02.2023, 34,65,095 houses have been sanctioned to minorities (out of this 33,61,422 houses pertain to Muslim community) and out of this 27,87,901 houses have been completed (out of this 23,73,775 houses are from Muslim community). Under Pradhan Mantri Mudra Yojana (PMMY), 38.58 crore loans amounting to Rs. 21.68 lakh crore have been extended since inception of the Scheme in April, 2015, out of which 4.32 crore loans amounting to Rs.2.13 lakh crore have been extended to the beneficiaries from minority communities. No data regarding minorities including Muslim beneficiaries is available in respect of Pradhan Mantri Kisan Samman Nidhi.

(c): No Sir.

(d): Does not arise in view of (c) above.
